

FORM A
PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution process for Corporate Persons) regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF PHYTO BIOTECH PRIVATE LIMITED.

Sr. No	Relevant Particulars	
1.	Name of the Corporate Debtor	PHYTO BIOTECH PRIVATE LIMITED
2.	Date of Incorporation Of Corporate Debtor	13/03/2009
3.	Authority under which Corporate Debtor is incorporated/registered	Ministry Of Corporate Affairs, ROC – Kolkata
4.	Corporate identity number of the Corporate Debtor	U01407WB2009PTC133772
5.	Address of the registered office and principal office of the corporate debtor, if any	9, RAM SWARUP KHETTRY ROAD, NEW ALIPORE, KOLKATA- 700053
6.	Insolvency commencement date in respect of corporate debtor	04/02/2020 (Order communicated to IRP on 07/02/2020)
7.	Estimated date of closure of insolvency resolution process	05/08/2020
8.	Name, and registration number of the Insolvency Professional acting as Interim Resolution Professional	Rajendra Kumar Agarwal IP RegNo:IBBI/IPA-001/IP- N00324/2017-18/10594
9.	Address and E-mail of the Interim Resolution professional as registered with the board	Office at: Diamond Arcade, 3 rd Floor, Suite No – 301A. 68, Jessore Road, Kolkata – 700055 Email : rkaco93@yahoo.co.in
10.	Address and email to be used for correspondence with the interim resolution professional, if different from those given at Sl. No. 9	Office at: Diamond Arcade, 3 rd Floor, Suite No – 301A. 68, Jessore Road, Kolkata – 700055 Email : phytobiotechcirp@gmail.com
11.	Last date for submission of claims	21/02/2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) : NA – as per information available with IRP
13.	Name of Insolvency Professionals identified to act as Authorised Representatives of creditors in a class (Three name for each class)	NA – as per information available with IRP
14.	(a) Relevant Forms and (b) Details of authorised representatives are available at :	Web Link : http://www.ibbi.gov.in/downloadform.html Physical address: As mention against item No.9 and 10.



Notice is hereby given that the National Company Law Tribunal, Kolkata Bench, has ordered the commencement of a corporate insolvency resolution process against **Phyto Biotech Private Limited** on 04/02/2020 (copy of the order was communicated to the undersigned on 7th, February 2020).

The creditors of **Phyto Biotech Private Limited**, are hereby called upon to submit a proof of their claims on or before 21.02.2020 to the Interim Resolution Professional at the address mentioned against item no. 10.

The financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit their proof of claims in person, or by post or by electronic means. Claimants may download the relevant forms from the website of IBBI <http://www.ibbi.gov.in/downloadform.html>.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 09.02.2020

Place: Kolkata




Rajendra Kumar Agarwal
Interim Resolution Professional